GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 60
TO BE ANSWERED ON 04.02.2019

INCLUSION OF MALLAH, NISHAD IN ST LIST

60. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the State Government of Bihar has resent its proposal to the Union Government with ethnographic reports for considering the inclusion of extremely backward class Mallah, Nishad and its nine sub-castes in the list of Scheduled Tribes;
(b) if so, the details and the status thereof;
(c) whether the Government has now put on hold a plan to change the criteria and procedure for inclusion of the said communities in the ST list;
(d) if so, the details thereof and the reasons therefor; and
(e) the time by which the Government is likely to include the said castes in ST list?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI SUDARSHAN BHAGAT)

(a) & (b) Yes Madam. Government of Bihar vide letter dated 09.06.2018 has sent the proposal with ethnographic reports regarding Inclusion of Mallah, Nishad, Bhind, Beldar, Chai, Tiyar, Khulwat, Suraiya, Godi, Vanpar, Kevat and Nonia in Scheduled Tribes list of Bihar.

The Government of India on 15.6.1999 (further amended on 25.6.2002) has laid down the modalities for deciding the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes lists. As per the modalities, only those proposals which have been recommended and justified by the concerned State Government / UT Administration and concurred with by Registrar General of India (RGI) and National Commission for Scheduled Tribes (NCST) are to be considered and legislation amended.

Action on the proposal of Government of Bihar has been taken as per these approved modalities.

(c), (d) & (e) There is no proposal in the Ministry to change the criteria and procedure for inclusion of the said communities in the ST list. Action on the proposal of Government of Bihar has been taken as per approved modalities only.

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